

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 611 of 2019**

**IN THE MATTER OF:**

**TUF Metallurgical Pvt. Ltd.**

**...Appellant**

**Versus**

**Wadhwa Glass Processors Pvt. Ltd.**

**...Respondents**

**Present:**

**For Appellant: Mr. Vaibhav Mahajan, Mr. Ravneet Singh and  
Mr. Siddhant Gupta, Advocate**

**For Respondents: Mr. Sushant Mahajan and Mr. Debopriyo Moulik,  
Advocates**

**ORDER**

**29.08.2019:** Due to paucity of time this matter could not be taken up.  
Post this appeal 'for admission (after notice)' on **27<sup>th</sup> September, 2019.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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